

Court-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

APPEAL NO. 38 OF 2014

Dated: 12<sup>th</sup> November, 2014

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)

In the matter of:-

Gail (India) Ltd. .... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ankit Jain  
Ms. Chitra Sharma  
Ms. Sara Sundaram

Counsel for the Respondent(s) : Mr. Saurav Aggarwal  
Ms. Sonali Malhotra for R-1

ORDER

Be listed for directions and hearing on 7<sup>th</sup> January, 2015.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice Surendra Kumar)  
Judicial Member

rkt/vg